

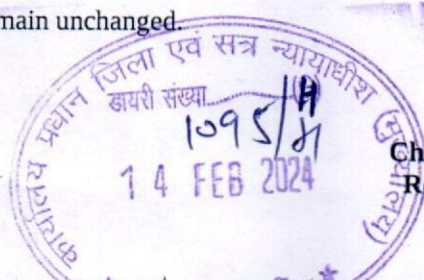
OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE
ROUSE AVENUE COURT COMPLEX, DELHI

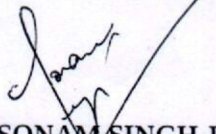
MODIFIED DUTY ROSTER FOR THE MONTH OF FEBRUARY, 2024

In view of request received from Sh. Deepak Kumar-II, Ld. ACMM-02, in partial modification of the Order No. CMM/RADC/DR/2023/717-736-D dated 25-01-2024, the duty roster for the month of February, 2024 is hereby modified as under:

Sr. No.	Name of the Duty ACMM	Duty to be performed on	In place of
1.	Sh. Deepak Kumar-II, Ld. ACMM-02	15-02-2024	Ms. Priyanka Rajpoot, Ld. ACMM-04
2.	Ms. Priyanka Rajpoot, Ld. ACMM-04	24-02-2024	Sh. Deepak Kumar-II, Ld. ACMM-02

Rest of the conditions shall remain unchanged.




(SONAM SINGH-I)
Chief Metropolitan Magistrate
Rouse Avenue District Courts
New Delhi

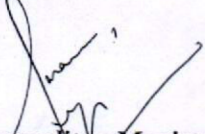
Order No. CMM/RADC/DR/2024

793/D-1813/D

Dated 13/2/2024

Copy forwarded for information and necessary action to:

1. The Ld. Registrar General, Hon'ble High Court of Delhi.
2. The Ld. District & Sessions Judge, (Hqs), Delhi.
3. The Ld. District & Sessions Judge-Cum-Special Judge (PC Act) (CBI), Rouse Avenue Court Complex, Delhi.
4. The CMM/ACMMs Rouse Avenue District Court Complex, New Delhi.
5. The Director of Prosecution, CBI, Block no.3, II Floor, CGO Complex, Lodhi Road, New Delhi.
6. The Director of Prosecution, Govt. Of NCT of Delhi, Tis Hazari Court, Delhi.
7. The Chief Prosecutor, CBI/ACB, Rouse Avenue District Court, New Delhi.
8. The Website Committee, Tis Hazari Court, Delhi for uploading on the official website.
9. The Branch In-charge, Care Taking, Facilitation, Computer and Filing Sector, RADC, New Delhi.
10. The Reader to the undersigned.
11. The Lockup In-charge, Rouse Avenue District Court, New Delhi.
12. The Police Chowki In-charge, Rouse Avenue District Court, New Delhi.
13. For uploading on 'LAYERS'.
14. The Secy. DLSA, RADC.


Chief Metropolitan Magistrate
Rouse Avenue District Courts
New Delhi